Need for desiltation of water bodies in Ramanathapuram Parliamentary Constituency through MGNREGA? Laid

SHRI NAVASKANI K. (RAMANATHAPURAM): My Ramanathapuram Parliamentary Constituency is a dry area, an area where there are no water bodies to the extent of being called perennial water bodies. Therefore, in order to meet the water needs of the farmers and the public, I request the Union Government to announce a special scheme to desilt all the water bodies in my Ramanathapuram Parliamentary Constituency through the Mahatma Gandhi National Rural Employment Guarantee Scheme, so that the water of the Vaigai river flows to all the water bodies in and around Ramnad District to facilitate the farmers and agriculture. I request the Union Government to announce a special scheme to implement projects such as rainwater harvesting, recharge bore wells in the inflow canals whenever river floods occur, and also to increase the resources for groundwater level, and to create recharge bore wells at all towns villages and at all streets throughout the Constituency, Ramanathapuram Parliamentary thereby improving the groundwater level to supply clean and pure drinking water to all.